

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).13471/2010

M/S. SHEETLA BARA & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 31/08/2010 This Petition was called on for hearing today.

For Petitioner(s) Mr. Garvesh Kabra,Adv.
 Mr.Pankaj Bhaïta,Adv.

For Respondent(s) Mr.Arun K.Sinha,Adv.
 Mr.Sumit Sinha,Adv.

UPON hearing counsel the Court made the following
O R D E R

Respondent No.3 is granted four weeks time for filing counter affidavit. Await return of notice of the remaining respondents.

List the matter on 21.10.2010.

(Sunil Thomas)
Registrar

SB